

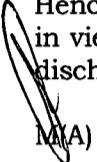
C.C.P. 10/2008 IN O.A.136/2006

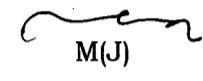
27.5.2008.

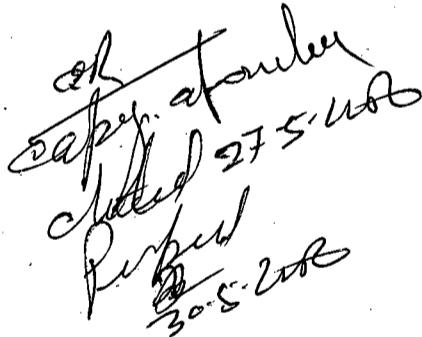
Hon'ble Mr. M. Kanthaiah, Member (J)
Hon'ble Mr. Shailendra Pandey, Member (A)

Appl: Sri Praveen Kumar.
Resp: Sri B.P. Rai for Sri Arvind Kumar.

Counsel for the respondents represents that they have complied the orders of the Tribunal and as such the C.C.P. has become infructuous. Hence Contempt Petition has become infructuous in view of the compliance of the order. Notices are discharged.

 M(A)

 M(J)


on paper of another
dated 27.5.2008
purged
30.5.2008